## HIGH COURT OF CHHATTISGARH, BILASPUR

## **NOTIFICATION**

No. 8359 /R.(J.)/2025

Bilaspur, Dated -01/11/2025

High Court of Chhattisgarh will remain closed on account of Summer Vacation from 12.05.2025 (Monday) to 06.06.2025 (Friday) and will re-open on 09.06.2025 (Monday). The sitting of the Hon'ble Vacation Judges and instructions regarding filing and listing of urgent matters and old cases are as follows:-

## Instructions for sitting and filing during Summer Vacation period:

- During Summer Vacation, all Civil/Criminal/Writ matters will be filed. 1.
- The Hon'ble Vacation Judges in case of any exigency may exchange 2. his/her Lordship's sitting with any other Hon'ble Judges after obtaining the approval of Hon'ble the Chief Justice.
- Hon'ble Vacation Judges will hold Division Bench Court from 10:30 AM 3. onwards and in case of exigency may continue sitting beyond Court hours.
- Hon'ble Vacation Judges will hold Single Bench Court, after completion of 4. Division Bench matters, if time permits.
- During Summer Vacation, the Registry will remain open daily from 10:00 5. AM to 5:00 PM except close Saturday, Sunday and Holidays.

## Following cases will be listed during Summer Vacation:-

- All fresh Writ/Civil/Criminal matters accompanied by application for urgent 1. hearing during Summer Vacation. In fresh and pending bail applications, no urgent hearing application and application for hearing during Summer Vacation is required and same will be listed during Summer Vacation.
- For listing of pending cases other than bail applications, urgent hearing 2. application and application for hearing during summer vacation is required.
- Not reached cases of a Vacation Judges will be listed before the next 3. Vacation Judges, in a separate list.
- Cases/application filed up to 1.30 PM on working day preceding to sitting 4. day of Hon'ble Benches will be considered for listing on that sitting day and cause list will be published on the day just before sitting day.
- The Hon'ble Vacation Judges will hold the Court sittings on 13th, 15th, 20th, 5. 22<sup>nd</sup>, 27<sup>th,</sup> & 29<sup>th,</sup> of May, 2025 and 3<sup>rd</sup> and 5<sup>th</sup> June of 2025.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Registrar (Judicial)